

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4919
ANSWERED ON:20.12.2002
MEDICLAIMS
VILAS BABURAO MUTTEMWAR

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether people are facing great difficulties in the settlement of their Mediclaims promptly by the General Insurance Companies putting the clients to financial difficulties;
- (b) whether the large number of claims remain pending with the companies for settlement;
- (c) if so, the number of such claims pending with the General Insurance Companies in the public sector for over six months;
- (d) whether the companies have also refused to provide mediclaims coverage to the persons above 50 years of age;
- (e) if so, the reasons therefor; and
- (f) the concrete steps taken to streamline the procedure for the settlement of these claims promptly?

Answer

Minister of State in the Ministry of Finance & Company Affairs(ANANDRAO V. ADSUL)

- (a) to (f): The information is being collected and will be laid on the Table of the House.